

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/2/2018
NAME OF THE PETITIONER(S) : PAVAN KUMAR HARLALAKA & 1
NAME OF THE RESPONDENT(S) : TRITEX PVT LTD & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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APARAJITHA VISHWANATH ABISHEK JENASENAN	} PETITIONERS		
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Aparajitha Vishwanath
Abhishek

R. C. BHARGAVI for AK & Associates LLP Mykavy	} Res 1-6 & 8		
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R. C. BHARGAVI
B. Sabu

B. Savith babu

for RoC, Chennai

ORDER

Counsel for Petitioner present. Counsel for R1 to R6 and R8 present. Counsel for RoC present. Counsel for Respondents are directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 28.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)